

(b) the details of import licences issued to the actual users so far during the current financial year, according to value and quantity ; and

(c) the value and quantity of steel actually imported during the first half of 1970-71 according to main categories ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : (a) The import policy for Iron and Steel stands considerably liberalised, having regard to two important factors namely that while the actual users do not suffer for

want of adequate essential raw material, the indigenous producers of steel items are not adversely affected for want of orders for supply. Further, whenever circumstances justify, Government allow *ad hoc* imports.

(b) Details of Licences issued are published regularly in "Weekly Bulletin of Industrial Licences, Import Licences and Export Licences" published by the Chief Controller of Imports and Exports. Copies of the bulletin are available in the Parliament Library.

(c) Actual import data for April-June, 1970 are given below :

S. No.	Description	Value in Rs. lakhs Quantity in Tonnes 1970-71 (upto June 1970)	
		Quantity	Value
1.	Pig iron, spiegeleisen, sponge iron, iron and steel powders and shot and ferro-alloys.	210	27
2.	Ingots and other primary forms (including blanks for tubes and pipes) of iron and steel.	6,237	102
3.	Iron and Steel bars, angles, shapes and sections (including sheets piling).	16,771	392
4.	Universals, plates and sheets of iron or steel.	1,00,442	1,896
5.	Hoop and strip of iron or steel.	4,401	142
6.	Rails and railway track construction material of iron or steel	29	1
7.	Iron and steel wire (excluding wire rod).	1,243	48
		1,29,333	2,608

Report of Committee on Closure of Standard Motor Company, Madras

*725. SHRI CHENGALRAYA NAIDU :
SHRI R. BARUA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether the Committee set up by Government to examine the causes of closure of the Standard Herald Car Factory at Madras has since submitted its report ;

(b) if so, the details of the findings of the Committee ; and

(c) whether Government have taken any

decision to open this car factory in the near future ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) Yes, Sir.

(b) The report of the Committee is still under examination. In keeping with the prevailing practice, it will not be desirable to disclose the findings of the Report at this stage.

(c) The subject has been discussed with the Chairman of the company and he has agreed to take steps to re-open the factory at an early date.